

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI  
Company Appeal (AT) No. 67 of 2020**

**IN THE MATTER OF:**

**Manjunath Dasappa & Anr.**

**...Appellants.**

**Versus**

**Transglobal Power Ltd. & Ors.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Arjun Asthana, Mr. Sidhartha  
Sharma, Ms. Sreenita Ghoshdastidar, Advcoates**

**For Respondent: Mr. Arun Sri Kumar and Kaustav Saha, Advocates for  
R1 to Rs.**

**ORDER  
(Virtual Mode)**

**16.02.2021:** Due to paucity of time, the matter is adjourned.

Let the matter be fixed 'For Hearing' on **23<sup>rd</sup> March, 2021.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Mr. Kanthi Narahari]  
Member (Technical)**

SC/BM